

**DIVISION BENCH**

**ITEM NO.122**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CA No.18/2023 IN CP No.30/ALD/2023**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 22<sup>nd</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>ROC V/S ACDI VOCA SOCIAL DEVELOPMENT ORGANISATION &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>252(1) OF COMPANIES ACT 2013</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to 9<sup>th</sup> May, 2024.

**-Sd-  
(Court Officer)**

**22<sup>nd</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*